

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

MAIN CASE No: W.P.No. 38240 of 2022

PROCEEDING SHEET

S. No.	DATE	ORDER	OFFICE NOTE
3.	22.01.2024	<p><u>CJ & JAK, J</u></p> <p>Mr. K. Khamar Kiran, learned counsel appears on behalf of Mr. Mohammed Omer Farooq, learned counsel for the petitioner.</p> <p>Mr. K.L.N. Raghavendra Reddy, learned counsel for respondent Nos.1, 4 and 8.</p> <p>Ms. Gorantla Sri Ranga Pujitha, learned Standing Counsel for respondent No.2.</p> <p>Learned counsel for respondent Nos.1, 4 and 8 prays for and is granted four weeks time to enable him to file counter.</p> <p>List along with W.P.No.40069 of 2022.</p> <p style="text-align: right;">_____ CJ (AAJ)</p> <p style="text-align: right;">_____ JAK, J</p> <p>ES</p>	

--	--	--	--